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## (2013) 02 P&H CK 0163

## High Court Of Punjab And Haryana At Chandigarh

Case No: Criminal Miscellaneous No. M-3698 of 2013 (O and M)

Dalip Kumar and Another

**APPELLANT** 

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State of Punjab and Others

RESPONDENT

Date of Decision: Feb. 7, 2013

Hon'ble Judges: Vijender Singh Malik, J

Bench: Single Bench

Advocate: Sumeet Puri, for the Appellant;

## **Judgement**

Vijender Singh Malik, J.

Learned counsel for the petitioners wishes to withdraw the petition on the ground that the matter has been compromised. Dismissed as withdrawn.